

O.I.H

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 2841

TO BE ANSWERED ON DECEMBER 16, 2015

FDI IN HOUSING

No. 2841 SHRI AJAY MISRA TENI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- a) whether the Government is likely to allow foreign investment in housing sector;
- b) if so, the details thereof;
- c) whether besides permitting 100 percent foreign investment in real estate projects the Government also plans to make such investment tax-free; and
- d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a)&(b): As per extant FDI policy, FDI upto 100% under automatic route is permitted in Construction Development of Townships, Housing and Built-up Infrastructure, which inter-alia includes development of townships and construction of residential/commercial premises, subject to certain conditions.

(c)&(d): There is no proposal at this stage for making such investment tax free.
